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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/02/2017 AT  
10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP 13/16  
NAME OF THE PETITIONER(S) : Sankara Narayana Subha Sundar  
NAME OF THE RESPONDENT(S) : Nal Unavu Foods Pvt Ltd + 1  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	C.K. RIJU PCS	COUNSEL FOR PETITIONER	
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**ORDER**

Shri C.K. Riju, PCS representing the petitioner present. For hearing final arguments, the matter is put up on 7/03/2017 AT 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)